GOVERNMENT OF INDIA

MINISTRY OF FINANCE

DEPARTMENT OF ECONOMIC AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO. 863

ANSWERED ON – MONDAY, DECEMBER 12, 2022/ AGRAHAYANA 21, 1944 (Saka)

BREACH OF INFLATION TARGET

863. SHRI JAYADEV GALLA:

Will the Minister of FINANCE be pleased to state:

- (a) whether the RBI has missed the inflation target of 6 per cent in the past 3 quarters and if so, the details thereof;
- (b) whether RBI has submitted an explanation regarding the reason for missing the targets to the Government under the section 45ZN of the RBI Act and if so, the details thereof and if not, the time by which the said report is likely to be submitted by the RBI; and
- (c) whether the Government proposes to make the said report public and if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PANKAJ CHAUDHARY)

- (a): The Inflation rates for 3 quarters during January-September, 2022 have remained as following:
 - (i) Jan-March, 2022 (Q4:2021-2022): 6.3 per cent
 - (ii) April-June, 2022 (Q1:2022-2023): 7.3 per cent
 - (iii) July-September, 2022 (Q2:2022-2023): 7.0 per cent

The average inflation was above the upper tolerance level of the inflation target, i.e. 6 per cent for 3 consecutive quarters during January-September, 2022.

- (b): Yes sir, RBI has furnished a Report to the Central Government, as mandated under Section 45ZN of the RBI Act, 1934 and Regulation 7 of RBI Monetary Policy Committee and Monetary Policy process Regulations, 2016.
- (c): The said provisions of the RBI Act, 1934, and Regulations therein does not provide for making the report public.
